

(i) Paramount Films of India, (ii) 20th Century For Corporation (India) Private Ltd., (iii) Universal Pictures India (P) Ltd., (iv) Metro-goldwyn Mayer India, (v) Columbia Films of India Ltd., (vi) Warner Brothers, (vii) Rank Film Distributors of India Ltd., (viii) United Artists Corporation, and (ix) Allied Artist of India ; and

(b) the names of those against whom action was taken for false declaration and the nature of action taken against each with amounts of penalty, if levied ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The information, which is not readily available, is being collected and will be laid on the Table of the House as early as possible.

Meeting of Engineers of Orissa and West Bengal for Flood Control Plans of Subrnarekha River

2950. SHRI S. KUNDU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Engineers of Orrissa and West Bengal met recently at Calcutta to discuss and draw up plans about flood control in subrnarekha river ;

(b) if so, details thereof ;

(c) whether both the Governments have submitted any scheme ; and

(d) if so, whether Government have finalised any scheme ; of flood control and irrigation in Subrnarekha river ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The engineers of Orissa and West Bengal discussed their respective proposals about the embankments on the Subrnarekha on the 10th October, 1968, at Calcutta, when the engineers of the Railways and the Consultant, Ministry of Irrigation and Power, were also present. There was some difference of opinion between the engineers of the two States about embanking the river reach in West Bengal, where waters spill into the Kalihye basin.

The question was discussed on the 17th

November, 1968, by the Union Minister of Irrigation and Power with the Chief Engineers of the two States and they have been advised to frame proposals to benefit both the States.

Misdeeds of Banks

2951. SHRI ABDUL GHANI DAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that he has issued orders to the Reserve Bank of India to immediately report regarding the misdeeds of the Punjab National Bank Ltd., Oriental Bank of Commerce Ltd. and Lakshmi Commercial Bank Ltd. ; and

(b) if so, when and whether the Reserve Bank of India has made any report in the above-mentioned allegations, final or preliminary ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Reserve Bank of India are looking into certain allegations recently made against the Punjab National Bank and the Oriental Bank of Commerce and will take whatever action is deemed appropriate as a result of such investigations.

Misdeeds of Banks

2952. SHRI ABDUL GHANI DAR : Will the Minister of FINANCE be pleased to state ;

(a) whether it is a fact that Government had received letters dated the 8th July, 29th July, 27th August, 2nd September and 27th October, 1968 in relation to the misdeeds of several banks ; and

(b) if so, in respect of which banks and the action which has been taken so far on them ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The letters referred to contain allegations against the Punjab National Bank, which are being looked into.

Expenditure on Samadhis

2953. SHRI ABDUL GHANI DAR : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state ;

(a) the amount which Government have

spent since 1963-64, year-wise, on Samadhis of Gandhi Ji, Nehru Ji and Shastri Ji ;

(b) whether there is any proposal under consideration to reserve sufficient land on Bela Road for such memorials in future ; and

(c) if so, how much ?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) :

Year	Samadhi of Gandhiji Rs.	Samadhi of Shri Jawaharlal Nehru Rs.	Samadhi of Shri Lal Bahadur Shastri Rs.
1963-64	4,05,535	—	—
1964-65	8,32,206	1,96,060	—
1965-66	13,61,212	3,68,960	—
1966-67	4,70,900	18,369	1,10,559
1967-68	1,65,853	2,26,220	22,341
1968-69	1,18,119	63,005	2,385
(upto October, 1968)		(upto September, 1968)	(upto September, 1968)

(b) No, Sir.

(c) Does not arise.

Loss in Indian Oil Corporation

2954. SHRI ABDUL GHANI DAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the total value of products which were lost due to certain defects in public sector of the Indian Oil Corporation from 1964 to 1968 each year separately and the name of the persons responsible for these losses in each sector ;

(b) whether any shortage took place in imported products in the last seven years ; and

(c) if so, the name of the products and total loss on each product ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) to (c). The required information is being collected and will be laid on the Table of the House in due course.

Jewellery Shops in Palghat District Kerala

2955. SHRI E. K. NAYANAR : Will the Minister of FINANCE be pleased to state :

(a) the number of new jewellery shops which were opened in Palghat District during the last eighteen months ;

(b) the number of unlicensed jewellery shops which were opened and working in Palghat town (Kerala State) within the period of last nine months ; and

(c) the unaccounted gold seized by the officials from palghat town during the last six months ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Eight new jewellery shops are reported to have been opened in the Palghat District during the last eighteen months.

(b) No unlicensed jewellery shops opened and working in Palghat town within the period of last nine months have come to the notice of the Government.

(c) 1,578 grams.